



**DATED: 19<sup>th</sup> March, 2024.**

**NOTIFICATION**

**Sub:** Inviting sealed quotations for Annual maintenance/repairs of Telephone instruments/ EPABX/FAX systems excluding spares including NEC & Panasonic systems installed in the Chambers and Bungalows of Hon'ble The Chief Justice, Hon'ble Judges, residences of Learned Registrars and Branches of this office, Drug Control Building, in and around the city of Bengaluru – reg.

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It is hereby notified that, High Court of Karnataka is inviting sealed quotations from Telecom Firms, located in Bengaluru City only, for Annual maintenance/repairs of Telephone instruments/ EPABX/FAX systems excluding spares including NEC & Panasonic systems installed in the Chambers and Bungalows of Hon'ble The Chief Justice, Hon'ble Judges, residences of Learned Registrars and Branches of this office, Drug Control Building, in and around the city of Bengaluru.

Therefore, Telecom Firms, located in Bengaluru City only, may submit their sealed quotations mentioning their lowest rates, inclusive of all charges & taxes, if applicable, for Annual maintenance/repairs of Telephone instruments/ EPABX/FAX systems excluding spares including NEC & Panasonic systems installed in the Chambers and Bungalows of Hon'ble The Chief Justice, Hon'ble Judges, residences of Learned Registrars and Branches of this office, Drug Control Building, in and around the city of Bengaluru for items stated under Annexure-I.

Further, on acceptance of the quotation, the successful Firm shall execute an agreement in the format approved by the Hon'ble High Court of Karnataka. The right is reserved by this High Court to accept/reject/cancel any quotation/s, without assigning any reason, whatsoever.

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The sealed quotation should be addressed to the Registrar General, High Court of Karnataka, Bengaluru – 560 001 and to be submitted to Tappal Branch of this office on or before 28/03/2024 at 04.00 p.m. by superscribing “QUOTATIONS FOR ANNUAL MAINTENANCE TOWARDS SERVICE/ REPAIRS OF TELEPHONE, EPABX, FAX AND COMPONENTS RELATED TO TELEPHONES”.

The quotations will be opened on 03/04/2024 at 04.00 p.m., in the Chambers of the undersigned.

By order,

**Sd/-**  
**(E. RAJEEVA GOWDA)**  
**REGISTRAR (ADMINISTRATION)**

